

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No:- 621

Dated:- 07-10-2009

The following transfers and postings of the District and Sessions Judges, are hereby made in the interest of the administration of justice:-

1. Sh. Sodagar Singh Sarangal, Principal District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Rajouri, vice Sh. Subash Chander Gupta.
2. Sh. Bansi Lal Bhat, Special Judge, Anti-Corruption, Jammu, is transferred and posted as Principal District and Sessions Judge, Jammu, vice Sh. Sodagar Singh Sarangal.
3. Sh. Janak Raj Kotwal, Principal District and Sessions Judge, Udhampur, is transferred and posted as Special Judge, Anti-Corruption, Jammu, vice Sh. Bansi Lal Bhat.
4. Sh. Hari Om Singh, Additional District Judge (Bank Cases), Jammu, and Sh. Rajesh Sekri, Additional District and Sessions Judge, Anantnag, shall exchange the places of their posting.
5. Sh. Abdul Rashid Bhat-II, District and Sessions Judge, is transferred and posted as 3rd Additional District and Sessions Judge, Srinagar, against an available vacancy and the order of his transfer to Kargil, is recalled.
6. Sh. Ashok Kumar Sharma, District and Sessions Judge, is transferred and posted as Principal District and Sessions Judge, Udhampur, vice Sh. Janak Raj Kotwal and the order of his transfer to Leh, is recalled.
7. Sh. Subash Chander Gupta, Principal District and Sessions Judge, Rajouri, is transferred and posted as Principal District and Sessions Judge, Leh, with the direction that he shall look after the Administrative/Judicial work of the Court of Principal District and Sessions Judge, Kargil, for a period of one week in each month.

By Order of the Court


(M. K. Hanjura)
Registrar General

Note:- All the transferees shall move simultaneously and hand over the charge to the available Judicial Officers.

No:- 9826-9854/GS

Dated:- 07-10-2009

Copy of the above forwarded to the:-

1. Principal Secretary to Govt., Law Department, Srinagar,
2. Principal Secretary to the Hon'ble Chief Justice,

3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
- 5-6. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 7-12. Principal District & Sessions Judge, Jammu/Srinagar/Udhampur/
Rajouri/Anantnag/Leh/Kargil,
13. Special Judge, Anti-Corruption, Jammu,
14. Addl. District Judge (Bank Cases), Jammu,
15. 3rd Additional District & Sessions Judge, Srinagar,
16. Additional District & Sessions Judge, Anantnag,
17. Director Information, Srinagar/Jammu,
18. Chief Accounts Officer, High Court of J&K, Srinagar,
- 19-20. Accounts Officer, High Court of J&K, Jammu/Srinagar,
....for information and n/a.

21. Director, Stated Judicial Academy, Srinagar,
- 22-29. Secretary to Hon'ble Mr. Justice _____
.....for information.

Permod Kumar
7/10/00
(Permod Kumar)
Assistant Registrar

SK
7/10/00

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No:- 576

Dated:- 19/9/2009

The following transfers and postings of the Judicial Officers, are hereby made in the interest of the administration of justice:-

1. Sh. Shiv Kumar Jamwal, President Divisional Consumer Forum, Jammu, is repatriated from deputation and posted as District Judge, Leave Reserve Post, High Court of J&K, Jammu, against an available vacancy.
2. Sh. Nazim-ud-Din Wani, Principal District & Sessions Judge, Bandipora, is transferred and posted on deputation as Judicial Member, J&K Sales Tax, vice Sh. Mohd. Akram Choudhary.
3. Sh. Rashid Ahmad Lone, Principal District & Sessions Judge, Ganderbal, is transferred and posted as Additional District & Sessions Judge, Srinagar, vice Sh. Mohd. Shafi Khan.
4. Sh. Brij Mohan Gupta, Registrar Vigilance, is transferred and posted as Principal District & Sessions Judge, Poonch, vice Sh. Gopi Krishan Pandita.
5. Sh. Abdul Rashid Bhat-II, Additional District & Sessions Judge, Baramulla, is transferred and posted as Principal District & Sessions Judge, Kargil, vice Sh. Kishore Kumar.
6. Sh. Gopi Krishan Pandita, Principal District & Sessions Judge, Poonch, is transferred and posted as Principal District & Sessions Judge, Kishtwar, vice Sh. Duni Chand Sagotra.
7. Sh. Ashok Kumar Sharma, Additional District Judge (Matrimonial Cases) Jammu, is transferred and posted as Principal District & Sessions Judge, Leh, vice Sh. Sanjeev Kumar Bhagat.

8. Sh. Mohd. Shafi Khan, Additional District & Sessions Judge, Srinagar, is transferred and posted as Principal District & Sessions Judge, Ganderbal, vice Sh. Rashid Ahmad Lone.
9. Sh. Ashok Kumar Koul, Principal District & Sessions Judge, Reasi, is transferred and his services placed at the disposal of the Hon'ble Chief Justice for posting him as Registrar Vigilance, High Court of J&K, vice Sh. Brij Mohan Gupta.
10. Sh. Duni Chand Sagotra, Principal District & Sessions Judge, Kishtwar, is transferred and posted as Additional Sessions Judge, Anti-Corruption, Jammu, vice Sh. Sanjeev Gupta.
11. Sh. Mohd Yousuf Akhoon, 3rd Additional District & Sessions Judge, Srinagar, is transferred and posted as Additional District & Sessions Judge, Baramulla, vice Sh. Abdul Rashid Bhat-II.
12. Sh. Mohd. Akram Choudhary, Judicial Member, J&K Sales Tax, is repatriated from deputation and posted as Principal District & Sessions Judge, Bandipora, vice Sh. Nazim-ud-Din Wani.
13. Sh. Ramesh Kumar Watal, Ist Additional District & Sessions Judge, Baramulla, is transferred and posted as Principal District & Sessions Judge, Reasi, vice Sh. Ashok Kumar Koul.
14. Sh. Sanjeev Gupta, Additional Sessions Judge, Anti-Corruption, Jammu, is transferred and posted as Additional Sessions Judge, Anti-Corruption, Srinagar, vice Sh. Mohd. Yousuf Wani.
15. Sh. Sanjeev Kumar Bhagat, Principal District & Sessions Judge, Leh, is transferred and posted as Additional District Judge (Matrimonial Cases), Jammu, vice Sh. Ashok Kumar Sharma.

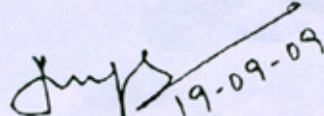
16. Sh. Kishore Kumar, Principal District & Sessions Judge, Kargil, is transferred and posted on deputation as President Divisional Consumer Forum, Jammu, vice Sh. Shiv Kumar Jamwal.
17. Sh. Mohd. Yousuf Wani, Additional Sessions Judge, Anti-Corruption, Srinagar, is transferred and posted as Ist Additional District & Sessions Judge, Baramulla, vice Sh. Ramesh Kumar Watal.
18. Sh. Mohammad Ashraf Malik, Chief Judicial Magistrate, Anantnag, is transferred and posted as Special Mobile Magistrate (Traffic), Srinagar, vice Sh. Kausar Ahmad Qureshi.
19. Sh. Kausar Ahmad Qureshi, Special Mobile Magistrate (Traffic) Srinagar, is transferred and posted as Sub-Judge/CJM, Sopore, vice Sh. Parvez Hussain Kachroo.
20. Sh. Ravinder Nath Watal, Sub-Judge, Katra, is transferred and posted as Electricity Magistrate, Jammu, vice Sh. Mohinder Kumar Sharma.
21. Sh. Parvez Hussain Kachroo, Sub-Judge/CJM, Sopore, is transferred and posted as Chief Judicial Magistrate, Budgam, vice Sh. Javeed Ahmad Geelani.
22. Sh. Mohinder Kumar Sharma, Electricity Magistrate, Jammu, is transferred and posted as Chief Judicial Magistrate, Udhampur, vice Sh. Yash Paul Kotwal.
23. Sh. Yash Paul Kotwal, Chief Judicial Magistrate, Udhampur, is transferred and posted as Special Mobile Magistrate, Passenger Tax & Shops Act, Jammu, vice Mrs. Rupali Ratta.
24. Mrs. Jeema Bashir, Passenger Tax & Electricity Magistrate, Srinagar, is transferred and posted as Chief Judicial Magistrate, Anantnag, vice Sh. Mohammad Ashraf Malik.

25. Mrs. Kalpana Revo, Sub Judge, Leave Reserve Post, High Court, Jammu, is transferred and posted as Sub Judge, Ramnagar, vice Sh. Kamlesh Pandita.
26. Sh. Verinder Singh Bahu, Sub-Judge, Jammu, is transferred and posted as Sub-Judge/CJM, Handwara, vice Sh. Sudhir Kumar.
27. Mrs. Rupali Ratta, Special Mobile Magistrate, Passenger Tax & Shops Act, Jammu, is transferred and posted as Sub-Judge/CJM, Ramban, vice Sh. Deepak Sethi.
28. Mrs. Masarat Shaheen, Sub-Judge, Bijbehara, is transferred and posted as Passenger Tax & Electricity Magistrate, Srinagar, vice Mrs. Jeema Bashir.
29. Sh. Riyaz-ul-Haq Mirza, Sub-Judge, Kulgam, is transferred and posted as Sub-Judge, Surankote, vice Sh. Mohd. Ashraf Khan.
30. Sh. Kamlesh Pandita, Sub Judge, Ramnagar, is transferred and posted as Sub-Judge, Katra, vice Sh. Ravinder Nath Watal.
31. Sh. Deepak Sethi, Sub-Judge/CJM, Ramban, is transferred and posted as Chief Judicial Magistrate, Kathua, vice Sh. Mohd. Rafiq Chak.
32. Sh. Mohd. Ashraf Khan Sub-Judge, Surankote, is transferred and posted as Sub-Judge, Kulgam, vice Sh. Riyaz-ul-Haq Mirza.
33. Sh. Mohd. Rafiq Chak, Chief Judicial Magistrate, Kathua, is transferred and posted as Sub-Judge, Jammu, vice Sh. Verinder Singh Bahu.
34. Sh. Javeed Ahmad Geelani, Chief Judicial Magistrate, Budgam, is transferred and posted as Sub-Judge, Baramulla, vice Sh. Gowher Majeed Dalal.

35. Sh. Sudhir Kumar, Sub Judge/CJM, Handwara, is transferred and posted as Sub-Judge, Leave Reserve Post, High Court, Jammu, vice Mrs. Kalpana Revo.
36. Sh. Gowher Majeed Dalal, Sub-Judge, Baramulla, is transferred and posted as Sub-Judge, Bijbehara, vice Mrs. Masarat Shaheen.
37. Sh. Mohd. Anwar Al-Nasir, Munsiff, Kangan, is transferred and posted as Munsiff, Pulwama, vice Sh. Shabir Ahmad.
38. Sh. Mohd Ashraf Bhat, District Mobile Magistrate(T), Anantnag, is transferred and posted as Munsiff, Aishmuqam, vice Sh. Javed Ahmad Naik, with the direction that he will look after the Judicial/Administrative work of the Court of District Mobile Magistrate (T), Anantnag, for a period of two days in a week.
39. Sh. Farooq Ahmad Bhat, Munsiff, Anantnag, is transferred and posted as Munsiff, Dooru, with the direction that he will look after the Judicial/Administrative work of the Court of Munsiff, Damhal Hanjipura for a period of two days in a week.
40. Sh. Manoj Parihar Munsiff, Baramulla, is transferred and posted as Munsiff Basohli, with the direction that he will look after the Judicial/Administrative work of the Court of Munsiff, Bani, for a period of two days in a week.
41. Sh. Shabir Ahmad, Munsiff, Pulwama, is transferred and posted as Munsiff Kangan, vice Sh. Mohd. Anwar Al-Nasir.
42. Mrs. Anjum Ara, 2nd Addl. Munsiff, Jammu, is transferred and posted as Munsiff, Kathua, vice Ms. Renu Dogra.
43. Ms. Renu Dogra, Munsiff, Kathua, is transferred and posted as 2nd Addl. Munsiff, Jammu, vice Mrs. Anjum Ara.

44. Sh. Javed Ahmad Naik, Munsiff, Aishmuqam, is transferred and posted as Munsiff Tangdhar, vice Sh. Manzoor Ahmad Zargar, with the direction that the earlier assignment entrusted to Munsiff, Tangdhar, shall continue to remain in force.
45. Ms. Spalzes Angmo, Munsiff, Nobra, is transferred and posted as Munsiff, Bishnah, vice Sh. Sushil Singh.
46. Sh. Sushil Singh, Munsiff, Bishnah, is transferred and posted as Munsiff, Mahore, against an available vacancy.
47. Sh. Manzoor Ahmad Zargar, Munsiff, Tangdhar, is transferred and posted as Munsiff, Anantnag, vice Sh. Farooq Ahmad Bhat

By Order


(M. K. Hanjura)
Registrar General

Note:- All the transferees shall move simultaneously and hand over the charge to available/concerned Judicial/Revenue Officer.

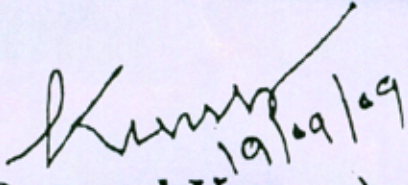
No:- 9109-54/GS

Dated:- 19-9-2009

Copy of the above forwarded to the:-

1. Principal Secretary to Govt., Law Department, Srinagar,
2. Principal Secretary to the Hon'ble Chief Justice,
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Rules, High Court of J&K, Srinagar,
- 5-6. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- 7-28. Principal District & Sessions Judge, _____,
29. President Divisional Forum, Jammu,
30. Judicial Member, J&K Sales Tax,
- 31-32. Addl. District & Sessions Judge, Srinagar/Baramulla,
33. Addl. District Judge (Matrimonial Cases), Jammu,
34. 1st Addl. District & Sessions Judge, Baramulla,
- 35-36. Addl. Sessions Judge, Anti-Corruption, Jammu/Srinagar,
37. 3rd Addl. District & Sessions Judge, Srinagar,
- 38-44. Chief Judicial Magistrate, Anantnag/ Budgam/Handwara/
Kathua/ Ramban/Sopore/Udhampur,

- 45-51. Sub-Judge, Jammu/ Bijbehara/ Baramullaa/Katra/ Kulgam/
Ramnagar/Surankote,
52. Special Mobile Magistrate (T), Srinagar,
53. Electricity Magistrate, Jammu,
- 54-55. Passenger Tax Magistrate, Jammu/Srinagar,
- 56-69. Munsiff, Aishmuqam/Anantnag/Basohli/Bani/Baramulla/
Bishnah/Damhal Hanjipura/Dooru/Kathua/Kangan/Mahore/
Nobra/Pulwama/Tangdhar,
70. 2nd Addl. Munsiff, Jammu,
71. Distt. Mobile Magistrate(T), Anantnag,
72. Director Information, Srinagar/Jammu,
73. Chief Accounts Officer, High Court of J&K, Srinagar,
- 74-75. Accounts Officer, High Court of J&K, Jammu/Srinagar,
.....for information and n/a.
76. Director, Stated Judicial Academy, Srinagar,
- 77-84. Secretary to Hon'ble Mr. Justice _____
.....for information.


19/09/09
(Permod Kumar)
Asstt. Registrar